

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4016
ANSWERED ON:20.08.2001
NOC TO HOUSING COMPLEX IN MUMBAI
DR. KIRIT SOMAIYA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have received any request from the Government of Maharashtra to release their proposal for housing in various parts of Mumbai;
- (b) whether his Ministry has not given permission under the CRZ guidelines;
- (c) whether the State Government Corporation has allotted plots to the people of lower income group and downtrodden for housing before CRZ regulations came into existence;
- (d) if so, what is the real problem;
- (e) whether the State Government has once again requested release and give NOC to Housing Complex near Mulund and Kandivali, Mwnbai;
- (f) if so, the reaction of the Government thereto; and
- (g) the time by which the proposal is likely to be cleared?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T .RBAALU)

(a) to (g): The Central Government has received proposals from the State Government of Maharashtra with regard to housing projects under the Slum Rehabilitation Scheme and housing projects of the Maharashtra Housing and Development Authority (MHADA) to be taken up in Coastal Regulation Zone. The Central Government has not given approval since the proposals are not in accordance with the provisions of Coastal Regulation Zone Notification, dated 19th February, 1991.